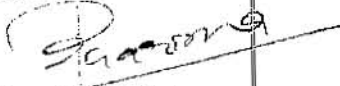


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GOVERNMENT OF INDIA  
MINISTRY OF FINANCE (DEPARTMENT OF REVENUE)  
NEW DELHI, the 30th March, 1978.  
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NOTIFICATION  
INCOME TAX

No. 2237/F.No.203/33/78-ITA.II/: It is hereby notified for general information that the approval given under section 35(1)(ii) of the Income-tax Act, 1961 to Sardar Patel Institute of Economic & Social Research, Ahmedabad, by notification No. 56, F.No.10/63/65-ITA.II dated 30th June, 1965 is withdrawn with effect from 26th November, 1977 on the recommendation of the prescribed authority, the Department of Science & Technology, New Delhi.

  
(J.P. SHARMA)

DIRECTOR TO THE GOVERNMENT OF INDIA

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2. Director of Inspection (Income-tax & Audit)/Investigation/Research & Statistics/Publication & Public Relations, New Delhi.
3. Directorate of O&M Services, (Income-tax), 1st Floor, Aiwan-e-Ghalib, Mata Sundri Lane, New Delhi-1.
4. The Department of Science & Technology, New Delhi, with reference to their O.M.No.6/9/72-RA dated 6.2.1978.
5. The Acting Director, Sardar Patel Institute of Economic & Social Research, Post Box No.4062, Navrangpura, Ahmedabad-380009.
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